

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/2601/2020

This the 22nd day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. DINESH SHARMA, MEMBER (A)**

1. Mohammad Shafi Ganai (age 60+ years) S/o Mohammad Yousuf Ganai, R/o Kupwara and 8 ors.

.....Applicants

(Advocate:- Mr. N A Beigh)

Versus

1. Commissioner Secretary to Government, Public Works (R&B) Department, Civil Secretariat, Jammu/Srinagar and 9 ors.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Dinesh Sharma, Member-A)

Learned counsel for the applicants submits that he wishes to withdraw the T.A.

2. Accordingly, the T.A. is dismissed as withdrawn.

**(DINESH SHARMA)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**